

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR

CRIMINAL APPLICATION (BA) NO. 277 OF 2020

Rajesh s/o Arun Dande

..vs..

State of Maharashtra, thr. Police Station Officer, Balapur

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri Z. Haq, Advocate for applicant.

Shri N.R. Rode, learned A.P.P. for State.

CORAM : VINAY JOSHI, J.

DATED : 20/04/2020

Learned Counsel for the applicant seeks for interim bail as the applicant is in jail from 10.02.2020. Learned A.P.P. seeks time to file reply. It reveals that bail application filed on 23.03.2020 and till date reply is not filed.

Having regard to the said fact, put up on 23.04.2020 with an understanding if reply is not filed, the prayer of interim bail would be considered on its own merit.

JUDGE

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